

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. MA 4001/2019 IN C.P. 710/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Mrs Anita Shinde and others
V/s
Mega Process Technology Pvt Ltd &
Ors.

Section: 59 of Companies Act, 2013

ORDER

MA4001/2019:- Adv. Prachi Wazalwar a/w Adv. Arusha Bapat appeared for the Petitioner/Applicant in MA 4001/2019. Adv. Avinash R Khanolkar a/w Adv. P M Athavale appeared for the Respondent in MA 4001/2019. Adv. Avinash R Khanolkar a/w Adv. P M Athavale appeared for the Petitioner. Adv. Prachi Wazalwar a/w Adv. Arusha Bapat appeared for the Respondent. Last opportunity of hearing counsel on behalf of the Applicant written reply file in MA4001/2019. Last opportunity is granted in the interest of justice to file reply. List this matter on **28.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)